

LOK SABHA DEBATES

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LOK SABHA

Monday, December 21, 1959/Agrahayana 30, 1881 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. DEPUTY SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Hirakud Project

*1076. **Shri Panigrahi:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 2046 on the 2nd September, 1959 and state whether the Orissa Government's request for a loan of 90 lakhs of rupees for reimbursement to the Hirakud Project has been approved by the Planning Commission by now?

The Deputy Minister of Irrigation and Power (Shri Hathi): No, Sir. The matter is still under the consideration of the Planning Commission.

Shri Panigrahi: When the original estimate for the Hirakud project was made, may I know whether the digging or the excavation of these water courses was not included in the original estimate?

Shri Hathi: In the original estimate the cost of excavating the field channels was not included, but later on in the revised project they did include its cost.

Shri Panigrahi: What was the revised estimate, and what was the money estimated for digging up these water courses?

27 (A) L.S.D.—1.

Shri Hathi: About Rs. 90 lakhs or so. I have not got the exact figure, but it is about Rs. 90 lakhs.

Shri Hem Barua: May I know whether this request for this loan of Rs. 90 lakhs is in any way connected with the proposal to construct a second power house at Chip'ima; if so, whether this is connected with the earlier project or will be transferred away from Hirakud?

Shri Hathi: No. This request for the grant of a loan of Rs. 90 lakhs is not connected with the construction of power houses or anything. It is only for the purpose of meeting the expenditure incurred by the project authorities for excavating the field channels, water courses in the fields. That is an amount which the project authorities have spent. The State has to reimburse this amount by paying it to the project authorities, and for that the State has asked the Government of India to advance that much loan.

Shri Tangamani: What is the irrigation potential of Hirakud, and how much has been utilised so far?

Shri Hathi: It is about 4 lakhs acres, and I think about 2,40,000 acres are being irrigated.

Wind Mill at Tughlaqabad

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*1077. { **Shri A. M. Tariq:**
Shri Ram Krishan Gupta:
Shri Ajit Singh Sarhadi:
Sardar Iqbal Singh:
Shri Halder:
Shri Ramji Verma:

Will the Minister of Health be pleased to state at what stage is the scheme

to install a wind mill at Tughlaqabad with a view to make perennial water supply for drinking?

The Minister of Health (Shri Karmarkar): The proposal for the installation of a wind mill at Tughlaqabad village has been dropped by the Municipal Corporation of Delhi on the advice of the National Aeronautical Research Laboratory. It is now proposed to provide an electric driven pumping set for pumping water from an existing well. The work is likely to be completed by the end of March 1960. It will not be possible to give a perennial supply from this source but water supply will have to be restricted to a few hours in the mornings and evenings.

Shri B. K. Gaikwad: May I know what is the cost of this wind mill scheme and to how many people it will be useful?

Shri Karmarkar: The population of the village is three thousand. The estimated cost of the whole project was Rs. 22,400.

Shri Vajpayee: May I know the reasons due to which this scheme has been dropped and the expenditure incurred, if any?

Shri Karmarkar: The reason was that the Director of the National Aeronautical Research Laboratory, who was referred to, said that in Australia the output is about 4,500 gallons per day and here it would be 3,000 gallons per day, whereas the requirement of the population of three thousand is likely to be 30,000 gallons per day, and therefore it was not worth while pursuing it. But, as I said, arrangements are being made to provide an electric driven pumping set for pumping from the well that is already there water that is also already there.

Shri Narasimhan: Is the National Aeronautical Research Laboratory, referred to by the hon. Minister, operating under the Council of Scientific and Industrial Research or, if not, whether the Council was consulted?

Shri Karmarkar: I think my hon. friend may put a question about the C.S.I.R. to the Ministry concerned

Mr. Deputy-Speaker: Next question No. 1078, Shri Keshava, Absent.

Shri Ansar Harvani: I have been given authority to put that question.

Mr. Deputy-Speaker: That authority we will look into after we have gone through all the questions.

Next question.

Training of Tindals of Sailing Vessels

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*1079. { **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri R. C. Majhi:

Will the Minister of Transport and Communications be pleased to state:

(a) whether there were proposals to start training of tindals of sailing vessels;

(b) if so, whether this has started; and

(c) the number of tindals trained so far?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a). Yes, Sir.

(b). Not yet.

(c). Does not arise.

Shri Subodh Hansda: Has any syllabus been fixed for the training of the tindals and, if so, what is the nature of the syllabus?

Shri Raj Bahadur: It will be a short course of thirty days in which instructions will be imparted in practical navigation, rule of the road, use of life-saving appliances, light and sound signals, fire-fighting appliances, meteorology, etc.

Shri Subodh Hansda: May I know whether all the maritime State Governments have been requested for co-operation for the implementation of this scheme?